

**DEFENCE SERVICE ESTIMATES, 1978-79
AND DEMANDS FOR GRANTS OF MINIS-
TRY OF DEFENCE FOR 1978-79**

**THE MINISTER OF STATE IN
THE MINISTRY OF DEFENCE
(PROF. SHER SINGH):** On behalf
of Shri Jagjivan Ram, I beg to lay on
the Table:—

(1) A copy of the Defence Services Estimates, 1978-79 (Hindi and English versions). [Placed in Library See No. LT-1856/78].

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Defence for 1978-79. [Placed in Library See No. LT-1857/78].

**REPORT OF COMMISSION OF INQUIRY
ON RAILWAY ACCIDENT, MEMORANDUM
OF ACTION ON REPORT AND A STATE-
MENT RE DELAY IN LAYING REPORT.**

**THE MINISTER OF STATE IN
THE MINISTRY OF RAILWAYS
(SHRI SHEO NARAIN):** On behalf
of Prof Madhu Dandavate, I beg to
lay on the Table:—

(1) A copy each of the following papers under sub-section (4) of section 3 of the Commissions of Inquiry Act, 1952:—

(i) Report of the Commission of Inquiry on the Railway accident relating to 13 UP Tezpur Express between Udalguri and Rowta Bagan stations on Ran-giya-Rangapara North Section of the Northeast Frontier Railway on 30th May, 1977.

(ii) Memorandum (Hindi and English versions) of Action taken on the Report.

(2) A statement (Hindi and English versions) explaining (a) reasons for not laying the Report and the Memorandum of Action taken on the Report within the stipulated period and (b) for not laying the Hindi version of the

Report simultaneously. [Placed in Library. See No. LT-1856/78].

**PAPERS UNDER INDUSTRIES (DEVELOP-
MENT AND REGULATION) ACT, 1951 AND
NOTIFICATIONS UNDER ESSENTIAL COM-
MODITIES ACT, 1955**

**THE MINISTER OF INDUSTRY
(SHRI GEORGE FERNANDES):** I
beg to lay on the Table:—

(1) A copy of the Registration and Licensing of Industrial Undertakings (Amendment) Rules, 1978, (Hindi and English versions) published in Notification No. G.S.R. 160(E) in Gazette of India dated the 4th March, 1978, under sub-section (4) of section 30 of the Industries (Development and Regulation) Act, 1951 [Placed in Library See No. LT-1859/78].

(2) A copy of Notification No. S.O. 146(E) (Hindi and English versions) published in Gazette of India dated the 3rd March, 1978, regarding the continuance of control over the management of Messrs Krishna Silicate and Glass Works Limited, Calcutta, under sub-section (2) of section 18AA of the Industries (Development and Regulation) Act, 1951. [Placed in Library See No. 1860/78]

(3) A copy each of the following Notifications, (Hindi and English version) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) The Imported Cement Control (Amendment) Order, 1978, published in Notification No. S.O. 145(E) in Gazette of India dated the 3rd March, 1978

(ii) The Paper (Regulation of Production) Order, 1978, published in Notification No. S.O. 169(E) in Gazette of India dated the 8th March, 1978. [Placed in Library. See No. LT-1861/78].